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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1732/2001

New Delhi, this the 7th day of December, 2001

HON'BLE SH. V.K.MAJOTRA, MEMBER (A).
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dr. Dinesh Kumar Paliwal
S/o Sh. Rajender Prasad Paliwal
At present R/o 235 East, 43rd Street
New York, NY - 10017
USA.

Working at Consul (Education)
in the Consulate General of India
New York (USA).
(By Advocate: Sh. M.K.Gupta)

.... Applicant

Versus

1. Union of India
through its Foreign Secretary
M/o External Affairs
South Block, New Delhi-110011.
2. Consul General
Consulate General of India
3 East, 64th Street, New York,
NY 10021 (USA).
3. The Secretary
Dept. of Secondary Education & Higher Education
M/o Human Resources Development
Shastri Bhawan, New Delhi - 110001.
4. Smt. Shashi U.Tripathi
Presently Consul General,
Consulate General of India
3 East, 64th Street, New York, NY 10021 (USA).
C/o Diplomatic Bag Section
M/o External Affairs
South Block, New Delhi - 110011. Respondents

(By Advocate : Sh. H.K.Gangwani for Resp.1,2 & 4)

O R D E R (ORAL)

By Sh. V.K.Majotra, Member (A)

Sh. Gangwani stated that the reliefs claimed by the applicant had been granted by the respondents. Sh. Gupta has confirmed this. This OA has become infructuous. The same is dismissed as nothing survives in the OA.

final
(KULDIP SINGH)
Member (J)
'sd'

V.K.Majotra
(V.K. MAJOTRA)
Member (A)

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